Annexure - 6

Name of Corporate debtor Sakthi Ganesh Textiles Private Limited Date of Commencement of Liquidation 16.06.2025 List of Stakeholders as on 25.08.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Details of Claim Received Details of claim admitted Amount o Amount Whether any mutua Amount of claim under Identification covered by mount Amount of Name of Creditor lien / in total Remarks, if any dues, that Amount of claim Rejected Date of Amount of claim lien or overed ontingent clain verification mount claimed Nature of claim attachment amount may be eceipt admitted attachment removed? of claims setoff pending guarantee (Yes/No) dmitted a) The claim of the operational creditor has been reconciled with the Corpora Debtor's (CD) books of accounts b) As per the books of the Corporate Debtor (CD), the outstanding amount stand at Rs. 1,69,04,241/- as of March 2024. According to the balance confirmation from the CD dated 20.06.2023, the balance was reconciled between the books the CD and the creditor. However, a discrepancy has been identified between the books of accounts and the received balance confirmation. This is due t insactions occurring after the balance confirmation date that were not record in the creditor's books. Specifically, sales reversal entries were posted in th Arjun Clothing Company 11-07-2025 4.42.87.252 1.69.04.241 Operational Creditors 2.73.83.011 books of the CD on 31st August, which were not reflected in the books of th creditor. There is no supporting documentation for the interest on delayed c) The claim is rejected for the unreconciled amount and the interest portion leaving the admitted partially for the principal balance of Rs. 1,69,04,241/-Total Claim Admitted is Rs. 1,69,04,241/-.u/s 53(1)(f). 03-05-2025 5,55,724 Operational Creditors 2 Acsen Tex pvt.ltd a) The claim of the operational creditor has been reconciled with the books of b) A Discrepancy exists between the books of accounts and the received balance confirmation, which is due to raising of debit note upto Rs. 2,623 and the same i Fashion process mill 26-10-2024 31,77,557 31,74,933 Operational Creditors 2,624 not accounted in the books of the claimants. c) The claim of Rs. 31,74,934/- has been admitted fully based on the balance confirmation by the CD. Total claim admitted is Rs. 31,74,934 u/s 53(1)(f). a) The operational creditor's claim has been reconciled with the Corporate Debtor's (CD) books of accounts. b) A discrepancy exists between the amount recorded in the books and the amount claimed. As per the books, the outstanding amount due to the claimant Akshaya colours 11-07-2025 4,56,674 25,988 Operational Creditors 4,30,686 Rs. 25,988 as of March 2024, and there is no amount due for invoice no. C00627 dated 19.03.2020, amounting to Rs. 4,30,686/-. c) Therefore, the claim is partially admitted for Rs. 25.988/-. Total claim admitted is Rs. 25,988/- u/s 53(1)(f). a) The claim of the operational creditor has been reconciled with the books of accounts of the CD b) As per the books there is no due, but there is a balance confirmation for Rs. 24-10-2025 k.A Natarajan&co 2,78,694 2,78,694 Operational Creditors 2,78,694/- as on 24/7/2023. c) The Claim is admitted fully as per the balance confirmation Rs. 2.78,694. Total claim admitted is Rs. 2,78,694. u/s 53(1)(f). a) The claim of the operational creditor has been reconciled with the books of accounts of the CD b) As per the books there is no due, but there is a balance confirmation for Rs. Vari traders 03-07.2025 21,07,868 21,07,868 Operational Creditors 21.07.868/- and the same is admitted by RP c) The Claim is admitted fully as per the received balance confirmation Rs. 21,07,868/-Total claim admitted is Rs. 21,07,868/- u/s 53(1)(f). a) The claim of the operational creditor has been received during the CIRP period and the said has been considered for the Liquidation period. b) The Interest portion of the claim is not evidenced by the mutually agreed 7 knitwear pvt.ltd 24-10-2024 23.57.940 3,13,779 contract and is rejected. 20.44.161 Operational Creditors c) Therefore the claim is partially admitted for the principal outstanding of Rs. 20 44 161/-Total claim admitted is Rs. 20,44,161/- u/s 53(1)(f). a) The claim of the operational creditor has been reconciled with the books of accounts of the Corporate Debtor (CD). b) No claim form was submitted by the claimant during the liquidation period, so the CIRP claim is considered for admission. c) Balance confirmation by the reflects an amount of Rs. 3.18.66,758/-. Since 07-08-2024 1,08,34,783 4.27.01.541 3.18.66.758 Operational Creditors pioneer enterprises there is no mutual agreement regarding interest in case of default payment, the interest portion is rejected. d) Therefore, the amount of Rs. 3.18.66.758/- is admitted based on the balance confirmation provided by the CD Total claim admitted is Rs. 3,18,66,758/- u/s 53(1)(f). a) The claim of the operational creditor has been reconciled with the books of accounts of the CD. b) Balance confirmation by the CD reflects an amount of Rs. 2,85,27,374/c) There is no mutually agreed contract for the interest in case of default paymer 99,94,805 Bhavya Nayak 07-08-2024 2,85,27,374 Operational Creditors and is rejected. d)Hence, the amount of Rs. 2.85.27.374 is admitted based on the balance confirmation by the CD. Total claim admitted is Rs. Rs. 2,85,27,374/- u/s 53(1)(f). 10 kesar textile park india pvt ltd 10-10-2024 4.57.942 4,57,942 Operational Creditors a)The claim of the operational creditor has been reconciled with the books of B)The balance as per the books of the CD is Rs.36,81,308/c)The claim of the operational creditor has been received during the CIRP perio and the same has been admitted for the Liquidation period. 20-05-2025 9,15,417 Sulochana Cotton Spinning Mills (P)Ltd 45,96,722 36,81,305 Operational Creditors d)Ther is no mutually agreed contract for the interest in case of default paymer and is rejected. e)Hence,the claim is partially admitted for the principal amount outstanding of Rs.36,81,305/-. Total claim admitted is Rs.36,81,305/- u/s 53(1)(f).

Total claim admitted is Rs. 16,77,335/-U/s 5.	nitted partially as per the books of 53(1)(f).
a) The claim of the operational creditors a country of the CD as a	on 31st March 2024 is ents such as ledger statement and rence in outstanding. of Rs.5,43,896/-
14 chemia Textile Chemicals pvt.ltd 15-03-2025 28,54,189 28,54,189 Operational Creditors -	
15 swaram enterprises 12-03-2025 19.98,704 19.98,704 Operational Creditors -	
a)As per the books of accounts of D.C. heterographics of D.	
17 Sri ram sizing mills 06-08-2025 52,04,071 52,04,071 Operational Creditors -	
a) The claim of the operational creditor has b CD. b) There is no mutually agreed contract for the c) The amount of Rs. 19,03,280 Perational Creditors 18 Sai weavers 17-08-2025 22,27,098 19,03,280 Operational Creditors 3,23,818 a) The claim of the operational creditor has b CD. b) There is no mutually agreed contract for the c) The amount of Rs. 19,03,280 is partially at Total Claim admitted is Rs. 19,03,280 is Rs. 19,03	ne interest charges and is rejected.
15,69,06,316 10,38,06,463 5,30,99,853	